

BUSINESS ADVISORY COMMITTEE
(Fifteenth Lok Sabha)

TWENTY-SIXTH REPORT

(Presented on 18.3.2011)

The Business Advisory Committee held a sitting on Thursday, the 17th March, 2011.

2. The Committee recommend the allocation of time to the following items of business as shown against each:-

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| (1) The National Capital Territory of Delhi Laws (Special Provisions) Bill, 2011.
<i>(Consideration and Passing)</i> | 1/2 hour |
| (2) The Right of Children to Free and Compulsory Education (Amendment) Bill, 2010, after it is passed by Rajya Sabha.
<i>(Consideration and Passing)</i> | 3 hours |
| (3) The Pesticides Management Bill, 2008, after it is passed by Rajya Sabha.
<i>(Consideration and Passing)</i> | 3 hours |

3. The Committee also recommend that the sitting of the House fixed for Monday, the 21st March, 2011 may be cancelled.

4. The Committee further recommend that the Finance Bill, 2011 may be taken up for consideration and passing on Tuesday, the 22nd March, 2011. The Minister of Finance may reply on Wednesday, the 23rd March, 2011.

NEW DELHI;
17th March, 2011
Phalguna 26, 1932 (Saka)

MEIRA KUMAR (Smt.)
Chairperson,
Business Advisory Committee.